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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

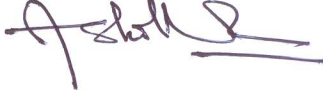

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/198/2016
NAME OF THE PETITIONER(S) : Dr. Arivudai Nambi
NAME OF THE RESPONDENT(S) : M/s Beko-Kare Enterprises Private Limited & 2 others
UNDER SECTION : 397/398


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel For Petitioner	
2.	K. Gowthaman Kumar for A.L. Gandhimathi	Counsel for Respondents	

ORDER

Counsels representing both the sides present. Counsel for petitioner filed circulation of terms of compromise, by serving a copy to other side. Counsel for respondent sought time to contact his client in relation to the circulation of terms of compromise. At request, time is extended. Put up on **14.12.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)